

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. No.59/KB/2015

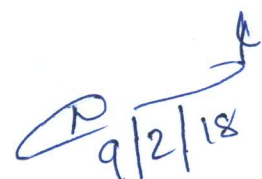
Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Sangita Jhunjunwala -Vs- Raghunath Prasad Phoolchand Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- ①. ~~Ms~~ Ms Swapna Choubey, Adv
- ②. Mr Sidhartha Sharma
- ③. Ms Namrati Banu
- ④. Mr Reetobroto Datta
- ⑤. Mr Souryadeep Sen

} For Petitioner

  
9/2/18

1. Mr. Kuldip Malik
2. Mr. A.K. Upadhyay

} For Respondent

  
9/2/18

S.No.119 – CP No.59/KB/2016 – Sangita Jhunhunwala Vs. Raghunath  
Prasad Phoolchand Ltd. & Ors.

**ORDER**

Ld. Counsel for the petitioner as also Ld. Counsels for the respondents are present.

Matter is adjourned.

List on 19.03.2018.



(Jinan K.R.)  
Member (Judicial)



(V.P. Singh)  
Member (Judicial)